

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 31.05.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2460 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Indore CFA Solutions Vs. Nava Health Care Pvt. Ltd.	Ayur Jain
2.	I.A. No. 2468 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Rajasthan State Industrial Development and Investment Corporation Ltd. Vs. Anil Kohli	Nikhil Jain
3.	I.A. No. 2463 of 2023 in Restoration App. (AT) No. ___ of 2023 in Comp. App. (AT) (Ins) No. 486 of 2022	Sanchit sarf Suspended Director of Saraf Gartex Ltd. Vs. Kamalshi Kraftex Pvt. Ltd. & Anr.	Megha
4.	I.A. No. 2490 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Manoj Stone Infra Pvt. Ltd. Vs. Railsys Engineers Pvt. Ltd.	Viplav Acharya

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By order
-sd/-
Assistant Registrar